

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 161/2020 CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP,

ADVOCATE FOR PETITIONER/s:

Vivek Reddy, Senior Counsel.
Mr. Ajay for RP

Ms. Shailaja Agarwal - CD.

ORDER

Heard Shri Vivek Reddy, learned Senior Counsel a/w Mr. Ajay, Learned Counsel for the RP and Ms. Shailaja Agarwal, Learned Counsel for the Corporate Debtor through Video Conference. The Learned Senior Counsel for the RP requested time. Post the case on 06.01.2021


MEMBER (T)


MEMBER (J)

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